

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/IBC/399/2024**

**PETITION NUMBER : CP(IB)/240(CHE)/2022**

**NAME OF THE APPLICANT : A SureshKumar**

**NAME OF THE RESPONDENT(S) : R Thamodharan (RP) (Meenakshi Cargo  
Forwarders Pvt Ltd)**

**UNDER SECTION : Sec 60(5) of IBC, 2016, r/w Reg 15 of IBBI  
Reg 2016**

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**ORDER**

Ld. PCS Mr. R. Kannan for the Applicant. Ld. Counsel Ms. Deepa Mariappan for the Respondent.

Let the physical copy of the Application be filed.

Counter has been filed by the Respondent on 29.02.2024.

List the matter for hearing on **14.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**